CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH **ALLAHABAD**

Original Application No. 330/00557/2018

Allahabad this the 11th day of September, 2018

Hon'ble Mr. Rakesh Sagar Jain, Member-J Hon'ble Mr. Mohd. Jamshed, Member - A

Yugphal Srivastava, Son of Late Chhote Lal Srivastava, Presently posted as Income Tax Officer, Ward-3 (2), Bulandshahr.

Applicant

By Advocate: Mr. Pankaj Srivastava

<u>Vs.</u>

- Union of India through Chairman-Central Board of Direct Taxes, 1. New Delhi 110001.
- The Chief Commissioner of Income Tax, (CCA), U.P. West and 2. Uttarakhand Region, District Kanpur.
- 3. Sharad Kumar Mathur, I.T.O. Bulandshahr.

Respondents

By Advocate: Mr. L.P. Tiwari

ORDER

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J

Shri P.K. Dubey proxy counsel to Shri Pankaj Srivastava, learned counsel for the applicant and Shri L.P. Tiwari, learned counsel for the respondents are present.

Counsel for the applicant submitted that he wants to 2. withdraw the O.A. In these circumstances, the O.A. stands dismissed as withdrawn. Interim order, if any, granted earlier stands vacated.

> Member- A Member- J

/M.M/